

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 231

Company Petition/149/2023

IN THE MATTER OF:

Kailash Chand & Anr.

... **Appellant/Petitioner**

Versus

SKD Comtech Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241-242 Comp. Act.

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent : Adv. Nikhil Singhvi, Adv. Parth Aggarwal for R-2
& R-3

HYBRID HEARING (PHYSICAL & VC)

ORDER

The Ld. Counsel for the Petitioner submitted that the petition for clubbing the present petition with connected matter has been preferred before Hon'ble President and at the time of consideration of the said petition, it could transpire that the parties may arrive at some settlement qua the issue of controversy espoused in the petition. Having submitted so he prayed for an adjournment. At his request, the hearing is deferred to 10.05.2023.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)